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Title : Alleged irregularities in supply of cooking gas.

SHRI P. KARUNAKARAN (KASARGOD): Sir, I would like to place before the Government the misuse of the domestic gas in Kerala as well as in other parts of the country.

Sir, it has appeared in the newspapers that the authorised agents are diverting this domestic cooking gas to the private persons especially the shopkeepers, vehicle owners and also to the fast food shops. As a result, the ordinary people who have already booked the gas, are getting this gas after one month or two months.

Sir, they are getting huge profits because the Government is giving this gas at a subsidised rate. So, it is really a looting and it is against the interests of the common people. The Government has to give strict instructions to the State Government. There are a number of incidents in Kerala that these cooking gases are used by the private persons.

So, I would like to appeal the Government to take necessary action in the matter.